

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 02.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/631/2024, IA (IBC)/632/2024, IA (IBC)/630/2024 in Company Petition IB/252/2021
NAME OF THE COMPANY	Sai Bhaskar Irons Ltd
NAME OF THE PETITIONER(S)	Steel Exchange India Ltd
NAME OF THE RESPONDENT(S)	Sai Bhaskar Irons Ltd
UNDER SECTION	9 of IBC

**ORDER**

**IA (IBC)/631/2024 IA (IBC)/632/2024 IA (IBC)/630/2024**

**Present:** Ld. Counsel Dr. KV Srinivas for the Applicant.

Issue notice to the Respondents by registered/speed post and through e-mail and counter be filed within 14 days. **Matter is adjourned to 02.05.2024** for filing proof of service and counter.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**